

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT II)

6(ND)16

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH (COURT II) OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2019.

NAME OF THE COMPANY: Sh. Mukehs Thareja V/s. M/s. Thareja Metal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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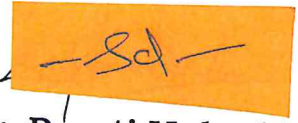
Present: Mr. Shreshth Nanda, Advocate for the Petitioner

ORDER

Due to paucity of time, renotify this case on 17th December 2019.



(L. N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)